

Jaisalmer line into BG forms part of Phase-II of direct BG link from Agra to Barmer/Jaisalmer which has been approved in principle. Phase-I of the work, which involves conversion of Sawai Madhopur-Jaipur, parallel BG from Jaipur to Phulera and gauge conversion from Phulera to Merta Road, Merta Road-Jodhpur and Bikaner (Lalgarh-Merta Road), has been taken up. The work of Phase-II will be taken up after work on Phase-I has been sufficiently progressed and keeping in view the availability of resources in the coming years.

Transmission and Distribution Losses

3631. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the all India average of transmission and distribution losses, State-wise; and

(b) the steps taken or proposed to be taken to reduce it?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI

KALP NATH RAI): (a) The transmission and distribution losses in the country are of the order of about 23%. A statement indicating the average transmission and distribution losses, state-wise, during the year 1989-90 is enclosed.

(b) Comprehensive guidelines have been issued to the power Utilities for reducing the losses. These include, inter-alia, conducting of energy audit for identifying the system elements responsible for excessive losses, installing capacitors to improve the voltage profile, preparation of system improvement schemes for strengthening and improvement of their transmission and distribution systems, installing tamper proof meter boxes to check theft of energy and setting up vigilance squads to detect cases of theft of energy. Theft of energy has been made a cognizable offence from August, 1986 under the provisions of the Indian Electricity Act, 1910.

An Incentive Scheme was introduced by the Government of India among Stage Electricity Boards from the year 1987, for bringing about reduction in the Transmission and distribution losses.

STATEMENT

Percentage Transformation, Transmission & Distribution Losses (Including Commercial Losses Such as Pilferage etc.) In SEBs./EDs.

REGION	STATE ELECTRICITY BOARD/ DEPARTMENT	1989-90 \$
NORTHERN REGION	1. Haryana	29.19
	2. Himachal Pradesh	18.74@
	3. Jammu & Kashmir	49.46*
	4. Punjab	18.96@
	5. Rajasthan	21.97*
	6. Uttar Pradesh	26.10
WESTERN REGION	1. Gujarat	22.08@
	2. Madhya Pradesh	19.48
	3. Maharashtra	17.60
SOUTHERN REGION	1. Andhra Pradesh	20.20@
	2. Karnataka	20.00
	3. Kerala	22.00*
	4. Tamil Nadu	18.48
EASTERN REGION	1. Bihar	21.50*
	2. Orissa	23.99*
	3. Sikkim	23.36
	4. West Bengal	21.58*
NORTH EASTERN REGION	1. Assam	21.58
	2. Manipur	20.83@

REGION	STATE ELECTRICITY BOARD/ DEPARTMENT	1989-90 \$
	3. Meghalaya	10.90
	4. Nagaland	18.00**
	5. Tripura	29.78@
	6. Arunachal Pradesh	27.60@
	7. Mizoram	29.00@

NOTES 1. \$ Provisional

2. The lower T&D losses figure in respect of Meghalaya are due to bulk sale of energy to the neighbouring States.

SOURCES: 1. PDB & I Dte., CEA

2. @ State Elec. Boards/Elec. Deptts.

3. *Resource discussion held in Planning Commn.

4. **Annual Plan discussion for 1991-92

Setting up of Petrol Pumps in Vikaspuri

3632. SHRI MADAN LAL KHURANA:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) whether the nearest petrol pump
from Vikaspuri, New Delhi, is situated
at a distance of 6-8 Kms;

(b) whether the DDA had sanctioned
two sites for petrol pumps in this
area;

(c) if so, reasons for not allotting
petrol pumps in Vikaspuri and the
steps taken in this direction; and

(d) the details of other areas in
Delhi where petrol pumps and gas
agencies are likely to be allotted?

THE MINISTER OF PETROLEUM
AND NATURAL GAS (SHRI B. SHAN-
KARANAND): (a) No, Sir.

(b) No, Sir. Only one site has been
sanctioned.

(c) Possession of the site has not
yet been given.

(d) New petrol/diesel dealerships
and LPG distributorships are opened
in different cities as per Marketing
plans and policy from time to time.

Vijayawada Thermal Power Station

3633. SHRI K.V. THANGKA BALU:
Will the Minister of POWER AND
NON-CONVENTIONAL ENERGY
SOURCES be pleased to state:

(a) whether the Vijayawada thermal
power project stage-III, of Andhra
Pradesh has been approved by the
Union Government;

(b) if so, the estimated cost and the
amount earmarked for it; and

(c) when the work on the project is
likely to start and the target fixed for
its completion?

THE MINISTER OF STATE OF THE
MINISTRY OF POWER AND NON-
CONVENTIONAL ENERGY SOURCES
(SHRI KALP NATH RAI): (a) and (b)
The Vijayawada Thermal Power Project
Stage-III, envisaging installation of two
units of 210 MW each, was approved
by the Planning Commission in Febru-
ary, 1991 at an estimated cost of Rs.
585.76 crores. The Planning Commis-
sion have tentatively recommended an
outlay of Rs. 39.60 Crores for the An-
nual Plan 1991-92.

(c) The Letter of Intent for the main
equipment was placed on BHEL in
April, 1990 and the advance payment
was released to BHEL in this regard
in February, 1991. The first unit is en-
visaged to be commissioned in 1993-
94 and the second unit in 1994-95.

Harnessing of Tidal Waves

3634. SHRI K.V. THANGKA -BALU:
Will the Minister of POWER AND
NON-CONVENTIONAL ENERGY
SOURCES be pleased to state:

(a) whether there is any proposal to
acquire new technologies for harnes-
sing of tidal waves for power genera-
tion at cheap rates; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF POWER AND NON-
CONVENTIONAL ENERGY SOURCES